GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION NO. 607 TO BE ANSWERED ON 19.12.2017

Sale of PSUs

607. SHRI C.N. JAYADEVAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Government has decided for the strategic sale of seven Public Sector Undertakings (PSUs); and(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): Based on the recommendations of NITI Aayog and Department of Investment & Public Asset Management, Ministry of Finance, the Government, on 27.10.2016, approved the following in respect of six Central Public Sector Enterprises (CPSEs) under the Department of Heavy Industry (DHI):

- 100% disinvestment of Bridge & Roof Co. Ltd., Scooters India Ltd. and Bharat Pumps & Compressors Ltd.
- Disinvestment of 100% shareholding of the concerned CPSE in Hindustan Newsprints Ltd. to strategic buyer through two stage auction process.
- Units of Cement Corporation of India Ltd. to be disinvested where it is legally permissible to strategic buyer through two stage auction process.
- Merger of Engineering Projects (India) Ltd. with similarly placed CPSEs.
